

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10412 of 2013-DB

[Arising out of Order-in-Original/Appeal No SRP-154TO157-VAPI-2012-13 dated 20.12.2012
passed by Commissioner of Central Excise, Customs and Service Tax-VAPI]

Sunflag Filaments Industries

...Appellant

Plot No. 125, Industrial Estate,
Piparia
Silvassa, Gujarat

VERSUS

C.C.E. & S.T.-Vapi

...Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi
Gujarat-396191

APPEARANCE:

Shri Suyog Bhawe, Shri Mohit Rawal, Advocates for the Appellant
Shri Tara Prakash, Assistant Commissioner, Authorized representative for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 12.01.2023
DATE OF DECISION: 20.01.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 11587 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**